GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

STARRED QUESTION NO:358 ANSWERED ON:20.03.2015 FUNDS TO CBFC Chaudhary Shri P.P.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a): whether Central Board of Film Certification(CBFC) is dependent on the Ministry for funds and for appointments to the Board and if so, the details thereof;
- (b): whether any funds has been allocated for the Censor Board during the current financial year;
- (c): if so, the details thereof; and if not, the reasons therefor; and
- (d): the steps taken/being taken by the government to make CBFC an independent entity?

Answer

THE MINISTER OF FINANCE; MINISTER OF CORPORATE AFFARIS; AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITELY):

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.358 FOR REPLY ON 20.03.2015

- (a): Ministry of Information and Broadcasting provides funds to Central Board of Film Certification (CBFC) under Non-Plan and Plan allocations. Appointments of Chairperson and Board Members are governed under Section 3 of the Cinematograph Act 1952 which is given below:
- 3. Board of film Certification. (1) For the purpose of sanctioning films for public exhibition, the Central Government may, by notification in the Official Gazette, constitute a Board to be called the [Board of Film Certification] which shall consist of a Chairman and [not less than twelve and not more than twenty-five] other members appointed by the Central Government.
- (2) The Chairman of the Board shall receive such salary and allowances as may be determined by the Central Government, and the other members shall receive such allowances or fees for attending the meetings of the Board as may be prescribed.
- (3) The other terms and conditions of service of the members of the Board shall be such as may be prescribed.
- (b) & (c): During the current financial year 2014-15 the fund allocated to CBFC is as under:

Non-Plan

Budget allocated(BE) Revised Estimate(RE) Rs.7,01,00,000/- Rs.7,12,00,000/-

Plan

Budget allocated(BE) Revised Estimate(RE)
Rs.2,00,00,000/- Rs.70,00,000/-

(d): The independence of the CBFC is guaranteed in the Cinematograph Act, 1952.